	(5)	iling under clause (a) of out regulation		the IPPI (Incolvence)		for Corporate Darge	na) Regulationa 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2682448982	4	2682448982	72.32	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	170453381	1	112341516	3.03	0	58111865	0	Annexure 4
5	Operational creditors (Workmen)	5	1964725	5	1964725	0.05	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	13	21688246	9	6021422	0.16	321840	12213660.00	3131324.00	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	752988937	3	645184953	17.39	107803984.00	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	56	525343772	51	261309661	7.04	0	255139811.1	8894299	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		84	4154888043	73	3709271259	100.00	108125824	325465336.1	12025623	

Name of the Corporate Debtor: GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED; Date of Commencement of CIRP: 21-10-2022; List of Creditors as on: 21-05-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number: